

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-89/1998/ 7070 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati, the 4<sup>th</sup> December, 2018

Sub:- **Casual Leave with station.**

Ref:- Your letter No. DJK/6226/E dtd. 30.11.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 03.12.2018 and 04.12.2018, with your official vehicle, at your own cost, along with Station leave permission from the morning of 02.12.2018 till the evening of 04.12.2018, has been granted/~~rejected~~. The senior most Addl. District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your court and Office in your absence.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

Rolan